

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 232 OF 2016 &  
IA NOS. 496 & 530 OF 2016**

**Dated: 9<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

<b>Jaiprakash Power Ventures Ltd.</b>	<b>....</b>	<b>Appellant(s)</b>
<b>        Vs.</b>		
<b>M. P. Power Management Co. Ltd. &amp; Ors.</b>	<b>....</b>	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Anand Kr. Shrivastava  
Mr. Akshay Shandilya  
Mr. Ashok Shukla (Rep.)

Counsel for the Respondent(s) : Mr. Alok Shankar  
Mr. Aashish Anand Bernard  
Mr. Paramhans  
Mr. S.S. Patel (Rep.) R-5

Ms. Ritika Singhal for R-6

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **11.10.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I. J. Kapoor)  
Technical Member**